BENCH-I

NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No. 184/KB/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

Name	of the Company	Ataur Rahman Khuda B Ors	uksh & Ors-Vs-P.C Concrete I	ndustries Pvt Ltd &
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Jayanta Sengupta 2. Annab Basu Mullick, Advocates for the Patriguers.

ORDER

Ld. Counsel for the petitioner is present. No one is present from the respondent's side.

Ld. Counsel for the petitioner informed that parties are trying for settlement. Therefore, on this ground he sought adjournment. Prayer is allowed.

List on 08/01/2018 for further order.

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Sd

Member (J)